

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**  
**CAUSE LIST (SUPPLEMENTARY)**

Date: 29<sup>th</sup> May, 2017  
TIME: 10.30 hrs. to 13.15 hrs.  
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTION</b>				
18.	Original Application No. 02/2013(THC)	Nityanand Mishra (Murar River, Chitrakoot) Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv.for R-1,3,5 Mr. Shivendu Joshi, Adv.R-2 Mr. Suman Mandal, Adv.& Mr. Sandeep Singh, Adv.R-4 Mr. Deepesh Joshi, Adv.R-6 Mr. Sambhav Sogani, Adv.R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv. Mr. Shashank Pande, Adv. Mr. Dharamveer Sharma, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)